

(b) How many of them are wet hammers?

(c) Is it a fact that persons working with dry jack hammers are subject to a disease called "sylicosis"?

The Minister of Labour (Shri V. V. Giri): (a) About ninety. The number of jack hammers in use varies daily according to the number of machines in good repair and fit for use and the necessity for their use.

(b) Seventy-two are fitted for wet drilling.

(c) Yes, unless such jack hammers working dry are provided with an efficient dust-trap. Whether the person concerned contracts silicosis depends on many factors such as duration of exposure, concentration of dust in the atmosphere, fineness of the dust, nature of the dust, physical condition of the person, etc.

SHAW MICA MINE IN GUDUR

534. Shri Nanadas: Will the Minister of Labour be pleased to state:

(a) the depth of the "Shaw Mica Mine" near Gudur;

(b) whether the pillars and walls of the Mine are in sound condition;

(c) whether any electric lift system has been provided for the workers to go in and come out of the mine; and

(d) whether electric lights are also provided on all the work spots and pits in the Mine?

The Minister of Labour (Shri V. V. Giri): (a) About 600 ft.

(b) Yes.

(c) and (d). No.

PASSENGER AMENITIES

535. Shri Gidwani: (a) Will the Minister of Railways be pleased to state whether it is a fact that the Northern Railway has decided to provide additional facilities to the travelling public during the current year?

(b) What facilities will be provided for third class passengers at the Delhi Main Station?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) A statement showing the facilities which are being provided is attached. [See Appendix V, annexure No. 34.]

MOVEMENT OF JAWAR AND WHEAT

536. Shri Heda: (a) Will the Minister of Food and Agriculture be pleased to state what are the States that restrict the free movement of jawar and wheat from one district to another within the State as on the 15th November, 1953?

(b) What are those restrictions?

(c) Are they going to be withdrawn?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 35.]

(c) The remaining restrictions are expected generally to be removed in terms of the Government of India's decision issued to All States in the 1st week of November, 1953, decontrolling wheat and coarse grains except to the extent of retention of inter-State barriers.

RAILWAY STAFF

537. Shri M. N. Singh: Will the Minister of Railways be pleased to state the different grades of foremen, assistant foremen, senior chargemen, chargemen, and assistant chargemen with their scales of pay in O.T. Zone of the North Eastern Railway?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is herewith attached. [See Appendix V, annexure No. 36.]